

ITEM NO.103

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1753/2022

MADHAV RAM (DECEASED) THROUGH LRS

Appellant(s)

VERSUS

PATANJALI BHARDWAJ & ANR.

Respondent(s)

IA No. 114426/2020 - APPLICATION FOR PERMISSION

WITH

Crl.A. No. 1754/2022 (II)

IA No. 186948/2019 - EXEMPTION FROM FILING O.T.

IA No. 127915/2023 - SUSPENSION OF SENTENCE

Crl.A. No. 1554/2022 (II)

Date : 29-01-2026 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) : Mr. Siddharth Luthra, Sr. Adv.

Mr. M.Z. Chaudhary, Adv.

Mr. S. Shervani, Adv.

Mr. Aftab Ali Khan, AOR

Mr. P. Rustom Khan, Adv.

Mr. Suhail Ahmad, Adv.

Mr. Paru Arora, Adv.

Mr. T. N. Singh, AOR

Ms. Rajshree Singh, Adv.

Ms. Ankita Singh, Adv.

Mr. Aarif Ali, Adv.

Mr. Chand Qureshi, AOR

Mr. Mujahid Ahmad, Adv.

Mr. Vijay Kumar, Adv.

Mr. Sundeep Pandhi, Adv.

Mr. Rishib, Adv.

Mr. Rajat Baijal, Adv.

Mr. Deependra Kumar Pathak, Adv.

Mr. Nand Ram, Adv.

For Respondent(s) Mr. Aftab Ali Khan, AOR

Ms. Rajdeepa Behura, Sr. Adv.

Ms. Sakshi Kakkar, AOR
Mr. Philo, Adv.

Mr. T. N. Singh, AOR
Ms. Rajshree Singh, Adv.
Ms. Ankita Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matters on 04.02.2026.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR